

with any particular provisions of the Constitution. Again, the Speaker does not decide whether a Bill is constitutionally within the legislative competence of the House or not. The House does not take a decision on the specific question of *vires* of a Bill."

Though we are allowing the introduction, I must say that I am really happy that the point has been very ably put forth by the hon. members here and my compliments to them. But in view of what has actually happened and in view of what I have said now, I am allowing the introduction of the Bill.

SHRI LAL K. ADVANI: We cannot associate ourselves with this Bill. We are opposing its introduction and in protest, we walk out. (*Interruptions*)

(*Shri Lal K. Advani and some other hon. members then left the House*)

MR. SPEAKER: The question is: "That leave be granted to introduce a Bill to prohibit conversion of any place of worship and to provide for the maintenance of the religious character of any place of worship as it existed on the 15th day of August, 1947, and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S. B. CHAVAN: I introduce the Bill.

MR. SPEAKER: We go to the next item—Discussion and voting on Demands for Grants...

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, today is Friday. Is there no lunch break?

MR. SPEAKER: Well, we do as advised by the hon. members. We now adjourn the House to meet again at 3 o' clock.

13.53 hrs.

*The Lok Sabha then adjourned for Lunch till Fifteen of the clock.*

*The Lok Sabha re-assembled after Lunch at Three minutes past Fifteen of the Clock.*

[RAO RAM SINGH *in the Chair*]

#### Announcement Regarding Postponement of Half-an-Hour Discussion

[*English*]

MR. CHAIRMAN: I have an announcement to make regarding the Half-an-hour discussion regarding Tehri Dam project. As the hon. Member, Shri Khanduri has no objection to the postponing of the Half-an-hour Discussion, as requested by the Minister of Environment, the same is postponed till the next week. Date and time for the discussion shall be announced later.

In view of the above the Private Members' Business will be taken up at 3.30 p. m.

15.04 hrs.

#### Demands for Grants (General). 1991-92

##### Ministry of Industry

[*English*]

MR. CHAIRMAN: The House shall now take up further discussion on the Demands for Grants of the Ministry of Industry. Shri Ram Kapse was on his legs. Shri Ram Kapse.